

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. IA/3273/2023 IA/5773/2023 IN C.P. (IB)/115(MB)2021

IN THE MATTER OF

Axis Bank Limited

VS

Maharashtra Theatres Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant/RP:

Adv. Mitali Bhatt (VC)

For the Respondent Nos. 1 & 2:

Adv. Aniruth Purusothaman

ORDER

I.A. 3273/2023

The Ld. Counsel for the RP submits that she has not received the copy of the reply filed by the respondent. The Ld. Counsel for the respondent submits that the copy of the reply shall be provided to the RP today itself. Adjourned to **06.05.2024**.

I.A. 5773/2023

Adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)